

Item No. 13



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 254/2020 in  
OA No. 1308/2020**

**This the 10<sup>th</sup> day of May, 2021**

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Grishma Goyal  
D/o Rajiv Goyal  
EW-3, Top Floor, Mianwali Nagar  
Paschim Vihar, New Delhi-110087.

... Applicant

(By Advocate: Mr. A.K. Behera, Sr. Adv. With Sh. Sanjeev Goyal)

**Versus**

1. Mrs. Vasudha Mishra  
The Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road, New Delhi-110069.  
Through Standing Counsel Mr. R.V. Sinha  
Email: [sinhaadvocate@hotmail.com](mailto:sinhaadvocate@hotmail.com)  
Mob 9868230464.

2. Mr. Tapan Kumar Das  
Under Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road, New Delhi-110069.  
Through Standing Counsel Mr. R.V. Sinha  
Email: [sinhaadvocate@hotmail.com](mailto:sinhaadvocate@hotmail.com)  
Mob 9868230464.

... Respondents

(By Advocate : Mr. Gyanendra Singh for R. No. 2)

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**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

This Contempt case is filed alleging that the respondents did not implement the order dated 08.10.2020, passed by this Tribunal in OA No.1308/2020.

2. Today, it is reported that the order has been implemented and the applicant has joined the duty also.

3. The CP is accordingly closed. There shall be no order as to costs.

**(Tarun Shridhar)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/rk/ns/dsn